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IMPORTANT ORDER FROM THE OFFICE OF DC EAST

Date: 03-May-2020

IMPORTANT ORDER FROM THE OFFICE OF DC EAST



GOVERNMENT OF SIKKIM
OFFICE OF THE DISTRICT COLLECTOR, EAST
DISTRICT ADMINISTRATIVE CENTRE, SICHEY
GANGTOK- SIKKIM- 737101

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No: 1835 /DC(E)/2020

Dated: 03/05/2020

PROHIBITORY ORDER U/S 144 CrPc, 1973

In supersession to order issued by the undersigned vide order no. 1831/DC(E)/2020 dated 21/04/2020 u/s 144 (1) of the Code of Criminal Procedure, 1973, I, Raj Yadav. IAS, District Magistrate, East hereby direct the following:

1. Complete Safety Restrictions:

- a. The New Guidelines issued by the Chief Secretary, Government of Sikkim vide Order No. 06/Home/2020 dated 02/05/2020 shall be strictly complied by all residents of the district.

2. Restriction on Inter-state movement:

- a. There shall be complete restriction on interstate movement of light transport vehicles from outside the state. Essential commodities shall be transported only by trucks.
- b. The directions regarding transportation of essential commodities in identified trucks issued vide Order No. 1832/DC (E)/2020 dated 23/04/2020 shall continue to be in force till further orders. No separate permits shall be required for such trucks. All drivers and helpers of the said trucks shall compulsorily stay at the identified Transit Camps.
- c. All drivers and helpers of trucks registered in West Bengal and other states entering the district from outside the state with valid permit to transport essential commodities, goods and other items shall leave the district after unloading the consignment/materials as far as practicable. In case such drivers and helpers are unable to leave the district they shall compulsorily stay at the identified Transit Camps.
- d. All Government, private vehicles and taxis shall be allowed to leave Sikkim only in cases of emergency through Rangpo Check Post after showing necessary permits issued by the concerned District Magistrate.

3. Restriction on Intra-state movement:

- a. Any assembly of five or more persons shall be prohibited in the entire area of East Sikkim district. People are required to stay at home and come out for basic services while strictly following social distancing guidelines issued earlier.
- b. Movement of stranded persons within the state to travel to their places of residence shall be allowed on the basis of one-day permits obtained from BDOs, SDMs and ADMs.
- c. All vehicular movement in the district shall be allowed only between 07:00 A.M to 05:00 P.M
- d. Movement of all trucks, utility vehicles, heavy vehicles shall be allowed. No separate permits shall be required for such vehicles.



- e. Movement of public transport and taxis shall be strictly prohibited except in cases of medical emergencies, and transportation of essential commodities with valid permits obtained from ADMs, SDMs and BDOs.
- f. Movement of Government vehicles of officials posted in Secretariat shall be allowed on the basis of permits issued by Home Department.
- g. Movement of Government vehicles of other officials, private vehicles of officials engaged in essential services, PSUs, Banks, and private companies shall be allowed with valid permits issued by ADMs & SDMs on the basis of office order designating official duty.
- h. Movement of private vehicles including two wheelers shall be allowed without passes in the following manner :

Private vehicles allowed	Days allowed
Vehicles bearing registration number ending with 0 & 1	Monday
Vehicles bearing registration number ending with 2 & 3	Tuesday
Vehicles bearing registration number ending with 4 & 5	Wednesday
Vehicles bearing registration number ending with 6 & 7	Thursday
Vehicles bearing registration number ending with 8 & 9	Friday
No movement of private vehicles allowed	Saturday & Sunday

The number of persons allowed to travel in private vehicles with capacity of five persons shall be 01 (Driver) + 02 (Passengers). The number of persons allowed to travel in private vehicles with capacity of more than five persons shall be 01 (Driver) + 04 (Passengers). For two-wheelers, pillion rider shall not be allowed.

- i. In case of medical emergencies, the vehicles identified in ULBs and GPUs shall be used and the permit shall be extended till 17th May, 2020 by the concerned BDOs & SDMs.

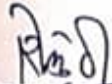
4. **Quarantine Instructions:**

- a. All returnees from outside the state and other such persons so required by Health Department authorities are directed to remain under strict home quarantine or facility quarantine for a period as decided by local Health authorities. Any person refusing to cooperate with the directions of the Health authorities shall be prosecuted u/s 188 and 270 of Indian Penal Code, 1860 in addition to the breach of this order.

This Order shall come into force with effect from 04th May, 2020 in the entire area of East Sikkim district and shall remain in force till 17th May, 2020 or till further orders.



Given under my hand and seal on this the 03rd of May, 2020.


Raj Yadav, IAS
District Magistrate cum District Collector,
East Sikkim



Copy to:

1. The Chief Secretary, Government of Sikkim – for kind information
2. The District Magistrate, North / South/West Sikkim - for information and necessary action
3. The Superintendent of Police, East- for information and necessary action
4. All Sub Divisional Magistrates and Block Development Officers of East Sikkim- for n. a
5. The SHO, Rangpo PS- for information and necessary action
6. DIO/IPR- for wide publicity

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Last Updated: **04 May 2020**